

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTH ZONE, AT CHENNAI

ORIGINAL APPLICATION NO.147 OF 2021

KOSGI VENKATAIAH

...APPLICANT

-VS-

UNION OF INDIA

AND OTHERS

... RESPONDENTS

ADDITIONAL REPLY AFFIDAVIT FILED BY THE RESPONDENT NO.4

I, K. Srinivas, S/o. Late. K. Sitharam, aged about 59 years, working as Superintending Engineer, Irrigation Circle.No.2, Mahaboobnagar, do hereby solemnly affirm and sincerely state as follows:

1. I am the 4th respondent herein and as such I am well acquainted with the facts of the case.
2. It is respectfully submitted that in compliance with the order of Hon'ble Tribunal dt: 13.02.2023, this affidavit is filed;
3. It is to submit that, Udandapur Reservoir is the 5th Reservoir in the Palamuru Rangareddy Lift Irrigation Project. The length of the Udandapur Reservoir is 15.875 Kms. The submergence area is 4903 acres.
4. The Udandapur Reservoir which is planned for 16.09 TMC is divided into 2 reaches,

Reach-1:- Formation of Udandapur reservoir from 0.000km to 6.300 km and the work is entrusted to M/s. HES - HARSHA (JV) , Hyderabad (Package No.17).


Superintending Engineer
Irrigation -Circle No. II,
Mahabubnagar.

Reach-2:- Formation of Udandapur reservoir from 6.300km to 15.875 km and the work is entrusted to M/s MEIL-HES (JV) , Hyderabad (Package No.18).

The Seigniorage charges are collected for the following minor minerals which are required for formation of Udandapur Reservoir.

- 1) Metal for filter and Cement Concrete works.
- 2) Sand/Manufacturing Sand.
- 3) R.R Stone for Revetment and Rock toe.
- 4) Black Cotton Soil for banking.
- 5) Casing Soils and Random soils for banking.

5. I, Submit that the details of Seigniorage charges recovered from the contractor already informed to this Hon'ble Court in the reply of affidavit filed on the Date 24.08.2021 by the respondent No.4 in the Para No.21, the details are as follows

"The Seigniorage charges at Rs.30.00/- per Cu.m was levied on the B.C Soils from the running bills and adjusted to the concerned departments through PAO, Mahabubnagar book adjustments. The recovery statement for Seigniorage charges collected is as follows.

Recovery Statement of Seigniorage charges

S. No	Material	Pacakge-17	Pacakge-18	Total Quantity (Cum)	Rate per Cu.m	Amount in Rs
1	BC Soil	1411234	2712631	4123865	30.00	12,37,15,950
2	Casing Soil	4617441	17020410	21637851	30.00	64,91,35,530
3	Manufacturing Sand and RR Stone	383717	963906.57	1347623.57	75.00	10,10,71,767.75
Total						87,39,23,248

blinica
Superintending Engineer
Irrigation -Circle No. II,
Mahabubnagar.

An amount of Rs **87.39** Crores was recovered towards seignorage charges for Udandapur reservoir and out of which an amount of Rs. **12.37** Crores towards B.C soil and an amount of Rs.**64.91** Crores towards casing soils were recovered till date and balance of Rs. **10.11** Crores was recovered towards Manufacturing sand and RR Stone.

6. The applicant in his prayer in the O.A. Dated: 6-07-2021 prayed to verify the environmental violation and damages committed in the soil mining for the construction of Palamuru Rangareddy Lift Irrigation Scheme from the following 13 lakes only, i.e., Nasarullabad Cheruvu, Polepally Cheruvu in Jadcherla Mandal, Edgonpally Cheruvu, Boorgucheruvu of rajapur, Nallacheruvu of Kucherla Village, Roppukunta Lake, Tungakunta Lake, Kothakunta lake of Chennavelly Village in Rajapur Mandal, Kuchur Cheruvu, Yenmangla Cheruvu, Lokirevu Cheruvu, Lenkala Cheruvu in Chennareddypally Village, Ippatur Cheruvu in Nawabpet Mandal of Mahabubnagar District in Telangana State.

7. In view of the above, in the additional affidavit dated 05.01.2023 furnished details of Black Cotton soils lifted from the above 13 tanks for utilizing in Udandapur Reservoir.

8. It is submitted that only B.C soil is lifted from above MI tanks, the other minor minerals are collected from reservoir submergence area of 4903 acres, and nearby approved quarries of Government of Telangana.


Superintending Engineer
Irrigation - Circle No. II,
Mahabubnagar.

9. Seigniorage charges for total quantity of minerals utilized in the construction of Udandapur Reservoir are recovered and paid to the Concerned Department.

Hence, this affidavit.


Deponent

Superintending Engineer
Irrigation - Circle No. II,
Mahabubnagar.

VERIFICATION

I, K. Srinivas, S/o.Late K. Sitharam, aged about 59 years, working as Superintending Engineer, Irrigation Circle.No.2, Mahabubnagar, Telangana state on behalf of 2nd to 5th respondent, do hereby verify and declare that the contents stated in the above reply affidavit are true and correct to the best of my knowledge and belief.


Deponent

Superintending Engineer
Irrigation - Circle No. II,
Mahabubnagar.

DATE: 23.02.2023

PLACE: MAHABUBNAGAR

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTH ZONE, AT CHENNAI

ORIGINAL APPLICATION NO.147 OF 2021

KOSGI VENKATAIAH

...APPLICANT

-VS-

UNION OF INDIA

AND OTHERS

...RESPONDENTS

ADDITIONAL REPLY AFFIDAVIT

FILED BY RESPONDENT NO.4



Mr.SANJEEV KUMAR

Mrs.H.YASMEEN ALI

COUNSEL FOR THE RESPONDENT NO.4